

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 4**  
**CA(CAA) No.-57/ND/2021**

**IN THE MATTER OF:**

MKG Industries Pvt. Ltd. And Supreme  
Polypropolene Pvt. Ltd.

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 07.05.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Heard Learned PCA. Order reserved.

**Sd/-**  
**NARENDER KUMAR BHOLA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**